

**COURT-I**  
**Before the Appellate Tribunal for Electricity**  
**(Appellate Jurisdiction)**

**R.P. No. 1 of 2016 in**  
**Appeal No. 308 of 2013**

**Dated: 2<sup>nd</sup> February, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson**  
**Hon'ble Mr. T.Munikrishnaiah, Technical Member**

**In the matter of :**

**Chhattisgarh State Power Distribution Co. Ltd.                      ...Appellant(s)**  
**Versus**  
**Chhattisgarh State Electricity Regulatory Commission ...Respondent(s)**

Counsel for the Appellant(s) :

Counsel for the Respondent(s) : Mr. M.G. Ramachandran  
Ms. Swapna Seshadri for R-1

**ORDER**

We have heard Mr. M.G. Ramachandran, learned counsel for Respondent no. 1 in main Appeal. Issue notice. Dasti service is permitted.

List the matter on **22.02.2016.**

**(T. Munikrishnaiah)**  
**Technical Member**  
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**(Justice Ranjana P. Desai)**  
**Chairperson**